

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1096/99

DATE OF ORDER : 10-7-2000

Between :-

W.Pandurangadu

...Applicant

And

1. Union of India rep. by the General Manager,
SC Rlys, Rail Nilayam, Sec'bad-500 071.
2. The Chief Personnel Officer,
SC Rlys, Rail Nilayam, Sec'bad.
3. Dy.Chief Mechanical Engineer,
Carriage Repair Shops, SC Rlys,
Tirupathi, Chittoor District.
4. Workshop Personnel Officer,
Carriage Repair Shop, SC Rlys,
Tirupathi.
5. J.Jayanand

(R-5 impleaded as per court order
dt.17.2.2000 in MA 131/2000).

...Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, SC for Rlys
Shri M.V.Krishna Mohan for R-5

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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...2.

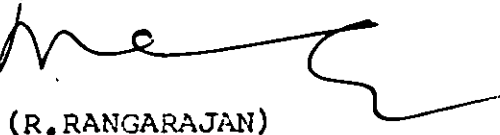
(Order per Hon'ble Shri R.Rangarajan, Member (A)).


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Heard Sri S.Ramakrishna Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents 1 to 4 and Mrs.Aruna for Sri Krishna Mohan, learned counsel for Respondent No.5.

2. The relief prayed for in this O.A. is same as the relief prayed for in O.A.1095/99. The direction given in that O.A. squarely holds good in this O.A. also. Hence the Respondents are directed to follow the direction given in OA 1095/99 in this O.A. also.

3. The Original Application is disposed of accordingly.
No order as to costs.


(R.RANGARAJAN)
Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 10th July, 2000.
Dictated in Open Court.


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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

COPY TO

1. HON'BLE
2. HARN (ADMN.) MEMBER
3. HSSJP (JUDL.) MEMBER
4. D.R. (ADMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

~~1ST AND 2ND COURT~~

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN:
MEMBER (ADMN.)

THE HON'BLE MR. S.S. JAI PARAMESHWAR
MEMBER (JUDL.)

DATE OF ORDER 10/7/2000

~~MA/RA/CP.No.~~

IN

CA. NO. 1096/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

~~DISPOSED OF WITH DIRECTIONS~~

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

